PUNJAB VIDHAN SABHA

BILL NO.1-PLA-2022

THE PUNJAB APPROPRIATION BILL, 2022

(Bill as passed by the Punjab Vidhan Sabha) The following Bill was passed by the Punjab Vidhan Sabha:-

A

BILL

to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes during the financial year 2021-2022.

BE it enacted by the Legislature of the State of Punjab in the Seventythird Year of the Republic of India as follows:-

This Act may be called the Punjab Appropriation Act, 2022. 1. Short title.

From and out of the Consolidated Fund of the State of Punjab, Issue 2. there may be paid and applied sums, not exceeding those, specified in column ₹11389,80,50,000/-5 of the Schedule, appended to this Act, amounting, in the aggregate to a sum out of ₹ 11389,80,50,000/- (Rupees Eleven Thousand Three Hundred Consolidated Fund of Eighty Nine Crore Eighty lac and Fifty Thousand only) towards defraying the State of Punjab for several charges, which will come in the course of payment to be made during the financial year, the financial year, 2021-2022 in respect of the services and purposes, specified 2021-2022. in column 2 of the said Schedule.

The sums, authorized to be paid and applied from and out of the Appropriation. 3. Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule, in relation to the financial year 2021-2022.

Notwithstanding anything contained in any other Act for the time Overriding effect of 4. being in force, the provisions of this Act shall prevail. the Act.

of of the

			SCHEDULE			
Demand No.	Services and purposes		Sums not exceeding			
			Grant made by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2		3	4	5	
			Rs.	Rs.	Rs.	
1	Agriculture	Revenue Capital	3000	0	3000	
2	Animal Husbandry, Dairy Development	Revenue Capital	1000	0	<u> </u>	
;	and Fisheries Co-operation	Revenue Capital	2224774000	93000 0	2224867000	
	Education	Revenue	7505437000	1000	7505438000	
	Excise and Taxation	Revenue Capital	227451000 0	8189000 0	235640000	
	Food, Civil Supplies and Consumer Affairs	Revenue Capital	285587000 5176591000	194000 0	285781000 5176591000	
0	General Administration	Revenue Capital	141536000	0	141536000	
	Health and Family Welfare	Revenue	<u>6588440000</u> 0	0	6588440000	
	Home Affairs	Revenue Capital	5342302000	3098000	534540000 26700	

4178561000	0	4178561000	Revenue	Industries &	13
0	0	0	Capital	Commerce	
1000	1000	0	Revenue	Water	15
5000	0	5000	Capital	Resources	
8280000	0	8280000	Revenue	Labour	16
0	0	0	Capital		
54715000	23892000	30823000	Revenue	Personnel	18
0	0	0	Capital	•	
1185000	0	1185000	Revenue	Planning	19
19179280000	0	19179280000	Capital		
28695706000	0	28695706000	Revenue	Power	20
0	0	0	Capital	-	
637769000	1000000	636769000	Revenue	Public Works	21
322204000	0	322204000	Capital	-	
12509715000	696000	12509019000	Revenue	Revenue,	22
0	0	0	Capital	Rehabilitation	
1				and Disaster	
				Management	
9288338000	3279000	9285059000	Revenue	Rural	23
0	0	0	Capital	Development	
				and Panchayats	
1000	0	1000	Revenue	Science,	24
900000	0	900000	Capital		
				Environment	
7447594000	0	7447594000	Revenue	Social Security,	25
0	0	0	Capital	Women & Child	
				Development	
47516000	0	47516000	Revenue	State Legislature	26
(0	0	Capital		
	0	1000	Revenue	Technical	27
30290000	0	30290000	Capital	- Education and	
30290000	v	-	-	Industrial Training	

uth Services tter Supply I Sanitation cial Justice, powerment I Minorities al	Capital Revenue Capital Revenue Capital Revenue Capital	0 1000 5000 0 85327000 88552665000 25112980000 113665645000	0 0 0 0 0 232405000 0	0 1000 5000 0 85327000 88785070000 25112980000
ater Supply Sanitation Cial Justice, powerment Minorities	Revenue Capital Revenue Capital	1000 5000 0 85327000	0 0 0 0	1000 5000 0 85327000
ter Supply Sanitation cial Justice, powerment	Revenue Capital Revenue	1000 5000 0	0 0 0	1000 5000 0
ter Supply Sanitation	Revenue Capital Revenue	1000 5000 0	0	1000
ter Supply	Revenue	1000	0	1000
ter Supply				
un Services	Capital	0	0	0
Youth Services			939000	120944000
orts and	Revenue	119985000	959000	120044000
ucation and search	Capital	6000	0	6000
edical	Revenue	99583000	0	99583000
	Capital	0	0	0
w and Justice	Revenue	367684000	190993000	558677000
evelopment			U	318100000
basing and ban				5281000 318100000
				0
orestry and	Revenue	0	10000	10000
	Capital	0	0	0
igilance	Revenue	80352000	0	80352000
	Capital	0	0	2723734000
	orestry and ildlife ousing and ban evelopment w and Justice edical ucation and	CapitaligilanceRevenueCapitalorestry and ildlifeRevenueousing and banRevenueCapitalousing and banRevenueCapitalwand Justice edicalRevenueCapitaledical ucation andRevenue	Capital0igilanceRevenue80352000Capital0Capital0orestry andRevenue0ildlifeCapital0ousing andRevenue5281000banCapital318100000evelopment318100000w and JusticeRevenue367684000Capital0edicalRevenue99583000ucation andCapital6000	Capital00igilanceRevenue 80352000 0Capital00Capital00orestry andRevenue010000ildlifeCapital00cousing andRevenue52810000banCapital3181000000evelopment95830000edicalRevenue995830000ucation andCapital60000

CHANDIGARH: THE 28th MARCH, 2022

SURINDER PAL, SECRETARY.

10786/04-2022/ Pb. Govt. Press, S.A.S. Nagar